

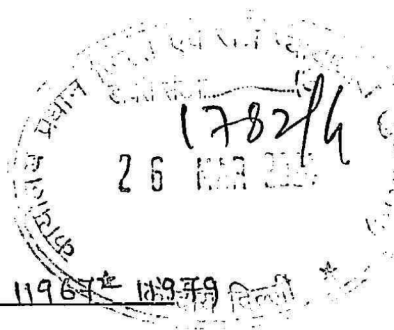
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT : SAKET COURTS COMPLEX NEW DELHI**

**ORDER**

With the approval of Ld. Principal District & Sessions Judge, South District, the following transfer & posting order is hereby made with immediate effect:

S. No	Name of the Official	From	To
1	Ms. Sapna Singh EC: 18120607	Personal Assistant in the Court of Sh. Deepak Vats, JSCC/ASCJ/ GJ, South District, Saket Courts, New Delhi	Personal Assistant in the Court of Ms. Shraddha Tripathi, MM (NI Act)-02, South District, Saket Courts, New Delhi

*Note:- Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.*



*(Handwritten signature)*

**(LOKESH KUMAR SHARMA)**  
Officer In-charge  
Administration Branch-I  
South District, Saket Court  
New Delhi

No. Admn.I/P&T/SD/Saket/2024/ 11967 18979

Dated, New Delhi the 23/3/2024

**Copy forwarded for information and necessary action to:**

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.
3. The Ld. Presiding Officers/ Officers-in-Charge, concerned.
4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
5. The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi
6. The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.
7. Website Committee, HQs, Tis Hazari Courts, Delhi
8. The PRO, South District, Saket Courts Complex, New Delhi.
9. ACR Cell (HQs), Tis Hazari Courts, Delhi
10. Official concerned.
11. Dealing official, LAYERS seat, Tis Hazari Court, for uploading on LAYERS.
12. Guard File

*(Handwritten signature)*

**(LOKESH KUMAR SHARMA)**  
Officer In-charge  
Administration Branch-I  
South District, Saket Court  
New Delhi

